

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
Original Application No.262/2015.
Dated this the 31st day of August, 2021.

CORAM:**Hon'ble Sh. Jayesh V. Bhairavia, Member (J)****Hon'ble Dr. A.K. Dubey, Member (A)**

1. Sabhapati Brimohan Yadav
 Son of Shri Brijmohan Yadav
 Aged: about 52 years
 Residing at: B-30, Iswarlila Park,
 Jamfalvadi, Amraiwadi, Ahmedabad – 380 026.
 Working as: Telephone Mechanic Office of
 the Sub Divisional Officer (Phones)
 stadium, Navrangpura, Telecom Exchange,
 C.G. Road, Ahmedabad – 380 006.

...Applicant

(By Advocate Mr. A. L. Sharma)

VS

1. Bharat Sanchar Nigam Limited
 Through the Chairman and Managing Director
 Bharat Sanchar Bhavan, Harischnadra Mathur Lane,
 Janpat, New Delhi – 110 001.
2. The Chief General Manager
 Bharat Sanchar Nigam Limited Gujarat Circle, Telecom Bhavan
 Nr. Navrangpura T. E. Building, Ellisbridge,
 Ahmedabad – 380 006.
3. The Assistant General Manager (Admn)
 Ahmedabad Telecom District Ahmedabad
 2nd Floor Administrative Block Gulbai Tekra
 Telephone Exchange Building,
 Ellisbridge Ahmedabad – 380 006.
4. Shri S. M. Parmar,
 Telephone Mechanic
 Sub Divisional Office (Phones)
 Stadium, Navrangpura Telcom Exchange
 C.G. Road, Ahmedabad – 380 006.
5. Shri D.A Tapodhan
 Telephone Mechanic
 Sub Divisional Office (Phones)
 Shakun Mall, Science City Road,
 Ahmedabad – 380 060.

...Respondents

(By Advocate Mr. M. J. Patel 1 to 3)

ORDER(ORAL)

Per: Hon'ble Shri Jayesh V Bhairavia, Member (J)

It is stated by the counsel for the applicant that during the pendency of this OA, the grievance with respect to transfer of the applicant does not survive.

Thus, the OA become infructuous. Accordingly, the same is dismissed.

(A K Dubey)

Member(A)

(Jayesh V Bhairavia)

Member(J)

PA